

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 17/MP/2018**

Subject : Petition under Section 79 (1) (f) read with Section 79 (1) (a) and other applicable provisions of the Electricity Act, 2003 for adjudication of disputes between the Petitioner and the Respondents 1 to 3.

Date of Hearing : 19.3.2019

Coram : Shri P. K. Pujari, Chairperson  
Shri I.S. Jha, Member  
Dr. M. K. Iyer, Member

Petitioner : NTPC Vidyut Vyapar Nigam Limited

Respondents : Ajmer Vidyut Vitaran Nigam Limited and Others

Parties present : Shri M.G. Ramachandran, Advocate, NVVNL  
Ms. Anushree Barhan, Advocate, NVVNL  
Ms. Poorva Saigal. Advocate, NVVNL  
Shri Shubam Arya, Advocate, NVVNL  
Ms. Tanya Sareen, Advocate, NVVNL  
Shri Anand K Ganesan , Advocate ,Rajasthan Discom  
Ms. Swapna Seshadhari, Advocate, Rajasthan Discom

**Record of Proceedings**

Due to paucity of time, the petition could not be taken up for hearing. Accordingly, the matter was adjourned.

2. The Petition shall be listed for hearing in due course for which separate notice will be issued.

**By order of the Commission**

**Sd/-  
T. Rout  
Chief (Law)**